

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.641/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company	Ram Pratap Agarwal & Ors Vs M/s Oriental Coke Manufacturing Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SHAUNAK MITRA, Adv.

NEHA SOMANI, PCS

R1, R6, R7, R8

SHAKEEL MOHAMMED AKHTER, Adv. } Petitioners

Somani
13/12/17
13/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 6 and 8 are present.

On perusal of the record it appears that page no. 135 of the petition is not a legible copy. Petitioners are directed to inspect the file and change all those pages which are not legible by way of supplementary affidavit within 7 days from today.

Reply may be filed within 3 weeks with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

List on 14/02/2018 for hearing.

A yellow rectangular sticky note with the handwritten signature 'Jd' in black ink.

(Jinan K.R.)
Member (J)

A yellow rectangular sticky note with the handwritten signature 'V.P.Singh' in black ink, with a blue checkmark to its right.

(V.P.Singh)
Member (J)